

Item No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
(Through Video Conferencing)**

Original Application No. 25/2018 (SZ)

Jeyenth Vijayaraghavanam

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 22.04.2019

**CORAM: HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

For Respondent (s): Mr. M. Sumathi for MoEF

**ORDER**

1. Learned Counsel for the applicant prays for time. List this matter on 15<sup>th</sup> May, 2019.

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

April 22, 2019  
O.A No. 25/2018  
hb